

GOVERNMENT OF INDIA
MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES
DEPARTMENT OF PUBLIC ENTERPRISES

LOK SABHA

UNSTARRED QUESTION No. 1565

TO BE ANSWERED ON 12.02.2019

Evaluation of PSUs

1565. SHRI K. PARASURAMAN:

Will the Minister of HEAVY INDUSTRIES & PUBLIC ENTERPRISES be pleased to state:

- (a) whether the Government is likely to reconsider its policy regarding loss making Public Sector Undertakings which are “Temples of India” as described by Jawaharlal Nehru and such enterprises were not to be evaluated entirely from the profit angle;
- (b) if so, the details thereof;
- (c) whether the Government has prepared bail out package for loss making PSUs during the last three years;
- (d) if so, the details thereof and the total expenditure incurred by the Government in this regard; and
- (e) the total revenue gained by the Government due to disinvestment of loss making PSUs?

ANSWER

THE MINISTER OF STATE FOR HEAVY INDUSTRIES & PUBLIC ENTERPRISES

(SHRI BABUL SUPRIYO)

(a) & (b): Department of Public Enterprises (DPE) has issued guidelines on 29.10.2015 on revival / restructuring of CPSEs. As per these guidelines, the administrative Ministries/ Departments concerned are responsible for monitoring the performance of CPSEs functioning under them and taking timely redressal measures/ formulation of plans for revival/ restructuring/ disinvestment/ closure of sick/ loss making CPSEs in consultation with stakeholders and after obtaining the approval of the competent authority, implement the plan. While drawing revival/ restructuring plan for sick/loss making CPSE, the concerned administrative Ministry is required to bring out national and strategic interest served by the CPSE in the light of the sectoral business environment, analyse the prevailing market need for supply of goods or services and the specific role of the CPSE in the segment, economically viable business opportunities, etc.

(c) & (d): The concerned administrative Ministries/ Departments take measures for revival/ restructuring of sick/loss making CPSEs on a case-to-case basis as per the principles outlined in DPE guidelines dated 29.10.2015.

(e): As per the information received from Department of Investment and Public Asset Management, no strategic disinvestment of loss making CPSEs has taken place in recent years.
